

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 132**

**IA(I.B.C)/1116(CH)2022**

**IA(I.B.C)/1117 (CH)2022**

**IA(I.B.C)/967 (CH)2024**

**In**

**CP(IB) No. 286/Chd/Chd/2018**

**Admitted**

**IN THE MATTER OF:**

**Punjab National Bank**

... **Petitioner-Financial Creditor**

**Versus**

**M/s Rama Krishan Knitters Pvt. Ltd.**

... **Respondent-Corporate Debtor**

**Under Section: 7, IBC 2016, 45 (1), 66(1)**  
**R 11 NCLT**

**Order delivered on 22.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.08.2024.

Sd/-

**Court Officer**

Mamta

22.07.2024.